

[Shri Vithalrao Madhav rao Jadhav] to' be generated by these projects. This, in turn, would bring about all-round prosperity to the State. Thank you.

SHEI JAGESH DESAI (Maharashtra); Sir, I want to bring one fact to the notice of the House that last month, the Chancellor of Germany visited this country and a protocol has been signed between the Government of India and Germany for two power plants—one for Maharashtra and another. ..
(Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): No, no. We have to adjourn the House if OT lunch.

SHRI JAGESH DESAI; The Government of India should expedite that because we are getting the financial assistance from Germany and that project should also be expedited.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): The Special Mentions will be taken up after 5 o'clock. Now, the House stands adjourned till 2.30 p.m.

The House then adjourned for lunch at two minutes past one of the clock.

The House reassembled after lunch at thirty-five minutes past two of the clock. The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1992-93

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LANKA)-. Sir, I ibeg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the year 1992-93.

[Placed in Library, See No. LT-3556/93L

PROP. SAURIN BHATTACHARYA (West Bengal): Mr. Vice-Chairman, I am on a point of order. You are encroaching on Private Members' time.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): If any time is taken to that extent the time for Private Members' Bills will be extended .

PROF. SAURIN BHATTACHARYA: You will do it at the conclusion. Thank you.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF JAMMU AND KASHMIR (1992 93)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY); Sir, I beg to lay on the Tabln a Statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Jammu and Kashmir for the year 1992-93.

^Placed *in* Library. See No. LT-3557/93].

THE BUDGET (JAMMU AND KASHMIR). 1993 94

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Jammu and Kashmir for the year 1993-94.

[Placed in Library- See No. LT-3558/93],